

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH 'A' NEW DELHI**

(Through Video Conferencing)

**BEFORE SHRI G.S. PANNU, VICE PRESIDENT
AND
SHRI AMIT SHUKLA, JUDICIAL MEMBER**

**ITA No. 7728 /Del/2017
Assessment year 2014-15**

DCIT, Central Circle, Sector-12, Karnal.	vs	Shri Hanuman Parshad Kedia, Ward No. 2, Siwani Mandi, Bhiwani, Haryana (PAN: ADEPP0503A)
(Appellant)		(Respondent)

**C.O. No. 32/Del/2018
(In ITA No. 7728 /Del/2017)
Assessment year 2014-15**

Shri Hanuman Parshad Kedia, Ward No. 2, Siwani Mandi, Bhiwani, Haryana (PAN: ADEPP0503A)	vs	DCIT, Central Circle, Sector-12, Karnal.
(Appellant)		(Respondent)

Assessee by: Shri V. Raja Kumar, Advocate

Department by: Shri M. Barnwal, Sr. DR

Date of hearing : 16.11.2020

Date of pronouncement : 16.11.2020

ORDER

PER G.S. PANNU, VICE PRESIDENT

The captioned appeal by the Revenue and cross-objection by the assessee arise from an order of learned CIT(A)-3, Gurgaon dated 31.10.2017 and pertain to assessment year 2014-15.

2. The learned counsel for the assessee, vide email dated 29th October, 2020 and letter dated 05.11.2020 has stated that the assessee has opted to settle the dispute relating to the tax arrears for the assessment year under consideration under the Vivad Se Vishwas Scheme, 2020. Accordingly, the captioned proceedings are liable to be disposed of.

3. Learned Senior DR has no objection.

4. In view of the above, we accept the request of the assessee and dismiss the cross objection of the assessee as withdrawn; and, consequently, the appeal of the Revenue also becomes infructuous and is dismissed.

5. In the result, for statistical purposes, the appeal of the Revenue as well as Cross- objection of the assessee stand dismissed.

Above decision was announced on conclusion of Virtual Hearing in the presence of both the parties on 16th November, 2020.

Sd/-

**(AMIT SHUKLA)
JUDICIAL MEMBER**

Sd/-

**(G.S. PANNU)
VICE PRESIDENT**

‘GS’

Copy forwarded to: -

1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR, ITAT

By Order

Assistant Registrar